

Sixteenth Loksabha

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Title: Regarding Special Category Status to Andhra Pradesh.

SHRI M. MURLI MOHAN (RAJAHMUNDRY): Hon. Speaker Madam, the people of Andhra Pradesh are very much upset with the ill-treatment by the Centre towards the Government of Andhra Pradesh in not granting the Special Category Status. ...(*Interruptions*) Shri Nara Chandra Babu Naidu, the Chief Minister of Andhra Pradesh had met the Prime Minister and Union Government several times for sanction of Special Category Status to Andhra Pradesh to ensure that all assurances made in the Andhra Pradesh Re-organisation Act 2014 are fulfilled. ...(*Interruptions*) However, I am constrained to state that the Union Government is failing in its responsibility to render justice to Andhra Pradesh. The present NDA Government has already presented five Budgets. ...(*Interruptions*) We were very hopeful that at least in this Interim Budget, the Union Government would announce the approval of Special Category Status to Andhra Pradesh. ...(*Interruptions*) However, we are very much disappointed that nothing of that sort has happened. ...(*Interruptions*) The major assurances/provisions made in the Andhra Pradesh Re-organisation Act 2014 regarding establishment of new Railway Zone with headquarters at Visakhapatnam, new steel plant at Kadapa district, new port, increasing the Assembly seats to Andhra Pradesh Legislative Assembly, setting up of Girijan University and Tribal University, funds for Metro projects are still pending with the Centre.